

working of the Maharashtra Association for the Cultivation of Science, Pune, for the year 1979-80 and (ii) delay in laying the Report.

[Placed in Library. See No. LT-2053/81].

(2) (i) A copy of the Annual Report (Hindi and English versions) of the Indian National Science Academy, New Delhi, for the year 1979-80 along with Audited Accounts.

(ii) A statement (Hindi and English versions) regarding (i) Review by the Government on the working of the Indian National Science Academy, New Delhi, for the year 1979-80 and (ii) delay in laying the Report. [Placed in Library. See No. LT-2054/81].

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Wadia Institute of Himalayan Geology, Dehra Dun, for the year 1979-80 along with the Audited Accounts.

(ii) A statement (Hindi and English versions) regarding (i) Review by the Government on the working of the Wadia Institute of Himalayan Geology, Dehra Dun, for the year 1979-80 and (ii) delay in laying the Report. [Placed in Library. See No. LT-2055/81].

(4) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

(a) (i) Review by the Government on the working of the Electronics Corporation of India Limited, Hyderabad, for the year 1979-80.

(ii) Annual Report of the Electronics Corporation of India Limited,

Hyderabad, for the year 1979-80 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-2056/81].

(b) (i) Review by the Government on the working of the Uranium Corporation of India Limited, Jaduguda Mines, Singhbhum, for the year 1979-80.

(ii) Annual Report of the Uranium Corporation of India Limited, Jaduguda Mines, Singhbhum, for the year 1979-80 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-2057/81].

APPRENTICESHIP AMENDMENTS RULES, 1980 AND A STATEMENT FOR DELAY IN LAYING THE ANNUAL REPORT OF NATIONAL COUNCIL FOR SAFETY IN MINES FOR 1979-80.

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRIMATI RAM DULARI SINHA): I beg to lay on the Table:—

(1) A copy of the Apprenticeship (Amendment) Rules, 1980 (Hindi and English versions) published in Notification No. G.S.R. 51 in Gazette of India dated the 10th January, 1981, under sub-section (3) of section 37 of the Apprentices Act, 1961. [Placed in Library. See No. LT-2058/81].

(2) A statement (Hindi and English versions) explaining reasons for not laying the Annual Report and Accounts of the National Council for Safety in Mines, for the year 1979-80 within the stipulated period of nine months after the close of the Accounting year [Placed in Library. See No. LT-2059/81].